



UNION TERRITORY OF JAMMU AND KASHMIR
Office of the Deputy Commissioner Jammu
Wazarat Road Jammu-180001 (J&K)-India

Subject:- Mandatory wearing of Face Masks at Public places.

CIRCULAR

01. Whereas, there has been recent spike in COVID-19 cases in the UT of Jammu & Kashmir in general and District Jammu in particular;

02. Whereas, various preventive measures have been recommended by the Ministry of Health and Family Welfare, Government of India which include wearing of Face Masks, maintenance of social distance and hand hygiene etc. and reiterated by the Department of Disaster Management Relief and Rehabilitation, J&K as well as this office through various SOPs issued from time to time as effective means of COVID-19 containment;

03. Whereas, it has become imperative to ensure implementation and observance of all preventive measures such as usage of face masks and maintenance of social distance in all the public places across the District to minimize the spread of Covid-19 infection;

Therefore, in view of the above it is enjoined upon the general public and all the stakeholders to ensure wearing of face masks at all the Public Places. It is further advised that the Colleges, Schools, Multiplexes, Hotels, Banks, Markets etc. also adhere to the guidelines/advisories issued in this regard. All district/sectoral officers shall ensure usage of face masks by all officers/officials in their respective offices.

No:-DCJ/PS/2022-23/276-286

Dated:- 19-07-2022


Avny Lavasa, IAS
Chairman, District Disaster
Management Authority
Jammu

Copy to the:-

- i. Chief Secretary, J&K for kind information.
- ii. Principal Secretary to Govt. Health & Medical Education Department, J&K for kind information.
- iii. Addl. Director General of Police, Jammu Zone Jammu for kind information.
- iv. Divisional Commissioner, Jammu for kind information.
- v. Secretary Department of DMRRR for information.
- vi. Commissioner, Jammu Municipal Corporation, Jammu.
- vii. Director, Health Services, Jammu.
- viii. Sr. Superintendent of Police, Jammu for information and necessary action.
- ix. Nodal Officer, Covid-19 for information and necessary action.
- x. Sub Divisional Magistrate All for information and necessary action.
- xi. Chief Medical Officer, Jammu for information and necessary action.